

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.M.P. No. 1985 of 2015**

**With**

**Cr.M.P. No. 744 of 2016**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**

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06/26.06.2020: At the request of Mr. Jagdeesh, learned A.P.P, list these cases after two weeks.

Anu/-

**(ANANDA SEN, J.)**